

[Sh. Manabendra Shah]

chal Pradesh and the area and population of both are almost equal, but in comparison with Himachal Pradesh, there has not been the expected increase in the planned allocation for the region. Consequently, there is widespread dissatisfaction in minds of the people.

I urge the Union Government to make appropriate increase in the planned allocation for the development of the hilly regions of Uttar Pradesh.

(iv) Need to Convert Delhi Saharanpur National Highway with a four line Highway

DR. RAMESHCHAND TOMAR (Hapur): Mr. Deputy Speaker, Sir, the condition of the Delhi-Saharanpur National Highway is so bad that due to the less width of a lane from Delhi border to Loni and the heavy traffic, accidents have become a daily feature and hundreds of people lost their lives during the year 1991-92.

Sir, traffic has now increased to such an extent on the Delhi-Saharanpur national highway that the existing road is unable to contain the to and fro traffic and it takes more than 30 minutes to cover the three kilometre distance from Loni to Delhi border.

I request the Government to convert this section of the national highway into a four lane one, so that the difficulties faced by the people are removed and their life and property are protected.

(v) Need for a by pass on the National Highway passing through Sasaram, Bihar to prevent road accidents in Sasaram.

SHRI CHHEDI PASWAN (Sasaram): Sir, the national highway passing through the centre of Sasaram in Bihar is a busy and

highly congested one. All the offices of the District Headquarters are located on both sides of the national highway. The city is thickly populated and all the major shops are located on both sides of the highway, due to which there is a perennial crowd on the road. On the other hand, all goods carriers ply through this road, as it is the national highway, as a result of which accidents have become a regular feature.

Therefore, through this august House, I urge the Government to build a national highway by pass road, on the outskirts of Sasaram city, on the lines of similar arrangements in other cities and also keeping in view the congestion on the aforesaid highway.

[English]

(vi) Need to formulate a Central Scheme to check the growing incidents of female infanticide in certain areas of Tamil Nadu

DR. RAJAGOPALAN SRIDHARAN (Madras South): Sir, I would like to raise the following under, 'Matters under Rule 377'.

There is large scale female infanticide in a few parts of Tamilnadu like Salem District, Usilampatti and other areas. Torturous methods are used to kill the child. Tamilnadu Government has now come forward with a proposal to collect the new born female births at various places and protect and groom them. This is a novel scheme; no other State with similar problem has even attempted. The scheme may involve sizeable expenditure and also infrastructure.

I request the Central Government to examine the worth of this scheme and try to enforce the scheme as a central measure with the participation of the State administration.

MR. DEPUTY SPEAKER: Only the approved text will go on record.